

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b) The Central Government was giving financial assistance to the State Governments for the welfare of communities not scheduled such as denotified tribes, nomadic and semi-nomadic tribes till the end of the Fourth Five Year Plan. In the Fifth Five Year Plan, the welfare schemes for these people have been transferred to State Sector.

(c) There is no such proposal.

Assistance for setting up of separate Police Force in the States

582. SHRI SAWAISINGH SISO-DIA:

SHRI BALRAM DAS:

SHRI N. K. BHATT:

SHRIMATI RATAN KUMARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any assistance has been given by the Central Government for setting up of separate Police Force in the States to deal with offences pertaining to untouchability; and

(b) if so, whether the desired ends have been accomplished through these Police Forces; if not, whether Government propose to strengthen this Police Force?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b) The State Governments of Karnataka and Gujarat who sought financial assistance were sanctioned Rs. 2,02,100 and Rs. 88,825 respectively for augmenting the machinery for the enforcement of the Protection of Civil Rights Acts, 1955.

The State Governments have been requested to implement the provisions of Protection of Civil Rights Act, 1955 rigorously on a priority basis. The State Governments have also been

advised to consider the setting up of a cell or any suitable machinery to look into the grievances of Harijans. Special police cells have been set up by the State Governments of Andhra Pradesh, Bihar, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Tamil Nadu and Uttar Pradesh, at different levels according to the local conditions, to deal with cases of violence against or harassment of Scheduled Castes, and for the enforcement of the Protection of Civil Rights Act, 1955.

The setting up of a separate police force to deal only with offences pertaining to untouchability is not contemplated.

Deaths during police encounters

583. SHRI SHYAM LAL YADAV:
SHRI RANBIR SINGH:
SHRI BHAGWAN DIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police encounters with alleged criminal offenders in the Union territories which resulted in deaths during the period from the 31st March to 15th June, 1977;

(b) whether any representations were made to Government by the relatives of the deceased; and

(c) if so, what are the details thereof and what action was taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) According to the information available no such encounter or death had taken place in Andaman & Nicobar Islands, Arunachal Pradesh, Chandigarh, Dadra and Nagar Haveli, Delhi, Goa, Daman and Diu, Lakshadweep and Pondicherry. Information in regard to Mizoram is being ascertained.

(b) and (c) Do not arise.